

1	2	3
27.	Mizoram	3
28.	Nagaland	1
29.	Tripura	4
TOTAL		2028

Minimum pass marks in Guru Gobind Singh Indraprastha University

3933. SHRI RAJNITI PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Guru Gobind Singh Indraprastha University has fixed minimum pass marks for its engineering courses which are higher than that of other universities in Delhi;
- (b) if so, the reasons therefor;
- (c) how many students have been affected due to this since 2005;
- (d) the measure proposed to bring down the said minimum marks and make them at par with other universities; and
- (e) what amends will be made to those students who have already suffered due to higher benchmarks?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (e) Guru Gobind Singh Indraprastha University (GGSIU) is a State university established by the State Legislature of the National Capital Territory of Delhi. The Central Government has no role in the academic/administrative matters of State Universities.

Regulatory mechanism for foreign university centres

3934. SHRI T.K. RANGARAJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any proposal for setting up of campuses by foreign universities;
- (b) if so, the details thereof;
- (c) whether any regulatory mechanism has been evolved to ensure the entry of quality institutions and also to maintain high standard of education offered by these institutions; and
- (d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) A legislative proposal for regulating the entry and operation of foreign educational institutions in India has been approved by the Government for

introduction and a notice thereof has been sent to Parliament. The Bill facilitates the entry of reputed foreign educational institutions, while preventing the entry of those having dubious quality. Provisions of the Bill can take effect only subject to approval of Parliament.

Financial assistance for setting up polytechnics

3935. SHRI NAND KUMAR SAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of districts of Chhattisgarh where financial assistance for setting up of polytechnics has been provided under the scheme of submission on polytechnics under coordinated action for skill development during 2008-09 and 2009-10;

(b) the details of funds allocated and utilized so far, district-wise; and

(c) the details of the progress so far made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Under the scheme of Sub-Mission of Polytechnics under Coordinated Action for Skill Development the following Eleven Districts have been provided financial assistance for setting up of Polytechnics during 2008-09:-

Sl.No.	Name of the District	Funds Allocated (Rs. in crore)	
		2008-09	2009-10
1.	Koriya	02.12	
2.	Jashpur	02.12	
3.	Kanker	02.12	
4.	Dantewada	02.11	
5.	Narayanpur		02.00
6.	Bijapur		02.00
7.	Surguja		02.00
8.	Jangir-Champa		02.00
9.	Bilaspur		02.00
10.	Raipur		02.00
11.	Baster		02.00

The State Government has informed that the funds could not be utilized in view of the fact that the process of land allotment has not been completed so far. However, as the land allotment for the Districts viz. Koriya, Jashpur, Kanker, Dantewada have been completed now, the process of construction of building has been taken up.